



# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-70/1993/4190/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Susil Kumar Sarma,  
Presiding officer, S.T.A.T. Assam & Member,  
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 7<sup>th</sup> August, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1570/19 Dated, 6<sup>th</sup> August, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 07.08.2019 along with station leave permission from the evening of 06.08.2019 till 10 AM of 08.08.2019, has been granted/rejected. The Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

4192  
**Memo NO.HC.VII-70/1993/4191-1A, dated 7.8.19**

Copy to:

1. The Member, MACT No. 3, Kamrup(M), Guwahati.
2. ✓ The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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